

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SALASAR EXIM LTD OPERATING IN STEEL INDUSTRY
AT WEST BENGAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN	Salasar Exim Ltd U51909WB2004PLC098942
2.	Address of the registered office	222 Girish Ghosh Road, Belur Math, Howrah – 711202
3.	URL of website	www.salasarbrightbar.com
4.	Details of place where majority of fixed assets are located	Belur Math, West Bengal
5.	Installed capacity of main products/ services	Approx 18k MT/annum
6.	Quantity and value of main products/ services sold in last financial year	Quantity – As per public information in para 8 Value – Rs. 39 Cr for FY 2022-23
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://intelligentupdates.blogspot.com/p/insolvency-public-announcements.html
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As per section 29A of the Code
10.	Last date for receipt of expression of interest	09.12.2023
11.	Date of issue of provisional list of prospective resolution applicants	19.12.2023
12.	Last date for submission of objections to provisional list	24.12.2023
13.	Process email id to submit EOI	insolvency.salasar@gmail.com

FCMA Subrata Ghosh

IBBI Reg No. IBBI/IPA-003/IP-N00373/2021-2022/13799

Intelligent IP Management Solutions Pvt Ltd,

Shibalay, P-130, Usha-Park (Near Usha Play Ground), Kolkata – 700084

Date: 24.11.2023 | Place: Kolkata